NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 524/(MAH)/2017

CORAM: Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: DNV GL Business Assurance India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Dharmesh Zaveri	PCS Advocate for Petitioner	

Noted date 20/11/17

ORDER

C.P. No. 524/441/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. ~~At~~ on request adjourned to **November 20, 2017.**

Sd/-
Bhaskara Pantula Mohan
Member (Judicial)

Sd/-
M.K. Shrawat
Member (Judicial)

Dated: 17.10.2017
vkr